

Central Administrative Tribunal  
Principal Bench

O.A. No. 1781/2003

New Delhi the 31st day of July, 2003

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

1. Jitender Singh  
S/o Late Shri Hardev Singh,  
R/o Flat No.187, Aashirwad Apartments,  
I.P. Extension, Delhi-110092.
2. Shri Mahak Pal Singh  
S/o Shri Om Parkash Rana,  
R.o 11/254, Vasundara, Ghaziabad.
3. Shri Banbir Singh Panwar,  
S/o late Shri Ranjit Singh,  
R/o 9/717, Lodhi Colony,  
New Delhi.
4. Shri Vonod Kumar  
S/o Shri Mahipal Singh,  
R/o 2/56, Sector 2, Rajender Nagar,  
Sahibabad, Ghaziabad.
5. Shri Deshraj Singh  
S/o Shri Ami Chand,  
R/o EF/621, Sarojini Nagar,  
New Delhi.

-Applicants

(By Advocate: Shri R.K. Kapoor)

Versus

1. Central Public Works Department,  
Directorate of Horticulture,  
I.P. Bhawan, New Delhi-110002,  
through its Director General of  
Works.
2. Shri K.P. Dubey s/o Shri Sadanand Dubey  
R/o Sector-II, Quarter No.521(Type II)  
Sadia Nagaqr, New Delhi.

-Respondents

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

This application is made after issuing the OM dated 1.7.2003 challenging seniority list of Sectional Officer of Horticulture issued in pursuance of the judgement of the High Court dated 22.3.2002 in Civil

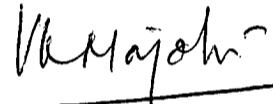
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Writ Petition No.3818/1998. Applicants have filed their representations challenging the same. Representations are still pending, besides that applicants have challenged tentative seniority list issued by the Department in accordance with the principle of seniority on the basis of date of joining whereas it has been done on principle of merit in the selection list. In this OA, applicants want to challenge the same. Since the judgment of the High Court is binding on this Tribunal and covers the entire case, we cannot go against this judgment.

2. OA is dismissed on this ground alone with liberty to challenge the same in the High Court. No costs.



(Kuldip Singh)  
Member (J)



(V.K. Majotra)  
Member (A)

cc.